

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST MARCH, 2018

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68620	209701	278321	4057	33383	37440	3541	31507	35048	69136	211577	280713	324	1684	2008	7213	26262	33475
NAGALAND	1978	2776	4754	422	87	509	36	161	197	2364	2702	5066	00	01	01	405	710	1115
MIZORAM	2549	2985	5534	529	568	1097	379	511	890	2699	3042	5741	13	01	14	279	113	392
ARUNACHAL PRADESH	1849	7964	9813	212	615	827	160	527	687	1901	8052	9953	03	260	263	623	3764	4387